

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.119 of 2012
& IA No.228 of 2012

Dated :17th July, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Vidarbha Industries Association

... Appellant(s)

Versus

Maharashtra State Electricity
Distribution Co. Ltd. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

G. Umapathy

Counsel for the Respondent(s):

Mr. Abhishek Mitra for R.1
Ms. Richa Bharadwaja for
Mr. Buddy A. Ranganadhan
For MERC

ORDER

Admit. Mr. Abhishek Mitra, the learned counsel takes notice on behalf of Respondent No.1 and Ms. Richa Bharadwaja takes notice on behalf of Respondent No.2. Issue notice to the other Respondents returnable on 27.08.2012.

Post the matter on **27.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs